

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2660
ANSWERED ON-18/12/2024

TRAUMA CARE SERVICES ON HIGHWAYS

2660. SHRI SANJEEV ARORA:
SHRI SANJAY KUMAR JHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) whether Government has taken any step in facilitating the training of officers for basic trauma life support and road crash investigation;
- (b) if so, number of personnel trained during the last three years, State-wise/UT-wise;
- (c) whether Government has circulated any list of mandatory PCR van and Highway rescue vehicle equipment for road crash rescue operations to all police departments;
- (d) if not, the reasons thereof; and
- (e) guidelines issued by Government to develop a rescue protocol for crashes on highways?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Central Government implements a scheme for Workshop-cum-training programme for development of Human Resources including States'/UTs' Transport Departments with an objective to update the officials from the SRTUs/STUs/STCs and Traffic Police Departments with rules and regulations, measures related to Road Safety, crash investigations, digital initiatives and citizen facilitation measures, implementation of Intelligent Transportation System in public transport and other related issues pertaining to transport. Under this scheme 7,713 officials have been trained in the last three Financial Years.

Government implements Road Safety Advocacy Scheme to provide financial assistance to various agencies for raising awareness about road safety and for administering road safety programs. Under this scheme, various agencies have conducted first respondent training programs.

The Centre of Excellence for Road Safety (CoERS), at IIT Madras has trained 497 police officers across 4 States namely Tamil Nadu, Haryana, Jharkhand and Karnataka on scientific crash investigation using Root Cause Analysis Matrix framework developed by CoERS.

National Highways Authority of India (NHAI) has signed an MoU with HLL Lifecare Ltd., for training and capacity building of the staff deployed in on-road units dealing with incident management services (i.e. Ambulances/Cranes/Patrolling Vehicles), stabilization of accident victim, safe patient transport & care, efficient traffic management, obstruction of free flow as per shift standards, first aid training, maintain relations with all emergency services and local safety councils.

Under the National Programme for Prevention and Management of Trauma and Burn Injuries, Trauma Management Training to 53 Nurses and Doctors of different States/UTs have been given at Dr. R.M.L. Hospital, New Delhi since 11.11.2024.

(c) to (e) National Highways Authority of India (NHAI) has issued policy guidelines bearing No. 12.19 dated 20th March, 2018 for strengthening the Incident Management Services on National Highways. These guidelines provide list of mandatory equipment with its specifications for the rescue ambulances and Patrol Vehicles on National Highways. These guidelines also prescribe specifications, branding and recognition of Ambulances and Patrol Vehicles. Further, the guidelines prescribe qualification and experience, requirement of the manpower in Highway Patrolling Vehicles as well as Emergency Medical Technicians in Ambulance etc.
